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Title: Introduction of the Motor Vehicles (Amendment) Bill, 2000.

1454 hours

The Lok Sabha re-assembled after Lunch at fifty-four minutes

past Fourteen of the Clock.

(Shri P.H. Pandiyan *in the Chair*)

MR. CHAIRMAN : Now, let us take up Legislative Business – Introduction of Bill. Shri Rajnath Singh.

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): Sir, on behalf of Shri Rajnath Singh, I beg to move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1988.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Motor Vehicles Act, 1988."

The motion was adopted.

DR. DEBENDRA PRADHAN: I introduce the Bill.

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- 14.55 hrs.